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28.3.2011

O.A. No. 206/07

Hon'ble Mr.Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Amit Verma for Sri A.Moin for applicant
Sri P.Awasthi for Sri A.K.Chaturvedi for respondents.

O.A. is dismissed as not pressed with liberty to file fresh O.A. in
accordance with law..


Member (A)


Member (J)

HLS

~~copy of order~~
dated 28.3.11
Received
01-4-2011